

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP(IB) 855/9/NCLT/AHM/2019

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2020**

Name of the Company:

TycoFire & Security India Pvt Ltd
V/s
JBF Petrochemicals Pvt Ltd

Section:

Section 9 of the Insolvency & Bankruptcy Code

ORDER

Learned Counsel Mr. Sheveda appeared for the Operational Creditor.

Learned Counsel Mr. Maulik Nanavati appeared for the Corporate Debtor.

Operational Creditor is directed to send legible copy to the Corporate Debtor within 7 days by E-mail and Corporate Debtor is directed to file affidavit in reply thereafter within 7 days.

Matter to appear for further consideration on 12.01.2021.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 2nd day of November, 2020


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**